

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:149
ANSWERED ON:27.02.2003
BLACKLISTED NGOS
BHASKAR RAO PATIL;SHYAMA SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have blacklisted NGOs who have shown poor performance in the past three years;
- (b) if so, the details in this regard;
- (c) the number of NGOs involved in irregularities and the details of irregularities found;
- (d) whether the criteria for the allocation of funds to NGOs have been further revised; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (DR. SATYANARAYAN JATIYA)

- (a) to (c) Yes, Sir. The details are placed on the table of the House.
- (d) No, Sir.
- (e) Does not arise.

Annex

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO.149
27.02.2003

STATE-WISE LIST OF NGOS BLACKLISTED DURING THE LAST THREE YEARS i.e., FROM 1999-2000 TO 2001-02

(Rs. in lakh)

Sl. Name & address of the Organisation Reasons for blacklisting/ stoppage of grants-in-aid

ANDHRA PRADESH

1 Sri Durga Education Society, D. No. 17-105, Found to be fictitious
Sundaraiyet Street, Chittoor Dist, A.P.

2 Christ Rural Development and Education Society, Adverse Report of the Inspecting Officer.
Dalavayapalli(V), Kodikanda(P.O.) Chilamethur No satisfactory explanation by the Organisation
Mandal, Anantapur, A.P. to show cause notice

3 Sangameshwara Educational Society, Adverse Report of the Inspecting Officer. No
D.No. 11-292-A2-02, 4th Cross, Aravind Nagar, satisfactory explanation by the Organisation
Anantapur, A.P. to show cause notice

4 Cultural Action in Rural Development, Pamidi, Adverse Report of the Inspecting Officer. No satisfactory
Anantapur, A.P. explanation by the Organisation to show cause notice

5 Adarsha Mahila Mandali, MIG-II 50, APHB Colony Adverse Report of the Inspecting Officer. No satisfactory explanation by the Organisation to show cause notice
Anantapur, A.P.

6 Mercy Minority Educational Society, 13-2-668, Adverse Report of the Inspecting Officer. No satisfactory Ist Cross, Ramchandra Nagar, Anantapur, A.P. explanation by the Organisation to show cause notice

7 Mother India, Gorantla-515231, Anantapur, A.P. Adverse Report of the Inspecting Officer. No satisfactory explanation by the Organisation to show cause notice

8 Learning in the Field of Training (LIFT), Flat The project and the organisation was not in existence.
No.302, Rocky Apartments Venkatreddy Colony,
Secunderbad, AP

9 Yuvajana Vikalangula Samkeshma, Sangam Kummara, Found less no. of beneficiaries at the time of
Palam Road, Vinukonda, Guntur, Andhra Pradesh-522647 inspection of CIF. Which were also not actual Street
Children

10 Social Service Society for Poor People, 1/2909, Centre for rehabilitation of children of prostitutes
Tharaka Ramapuram, Dharamavaram, Ananthapur for which grant was sanctioned was not in existence.
District, Andhra Pradesh

BIHAR

11 Gramin Vikas Sangathan, P.O. Kormathu Bhaya, The NGO had been reported to have received grant
Pai Bigha Gaya (Bihar) from Ministry on false recommendation of State
Government of Bihar. This has reported by Secretary,
Govt. of Bihar through the office of CCD

DELHI

12 Delhi Education Centre, Zia Sarai, New Delhi Performance found unsatisfactory - stoppage of further
grant-in-aid

GOA

13 Asha Bhavan, Goa The NGO was found to be non-functional.

GUJARAT

14 Unigramodhyog Rachanatmak Samiti, Surendra Project was not functioning satisfactorily
Nagar, Gujarat

15 Bagini Niketan, 10/Tulsi marg Baug Colony, Near The Organisation was not implementing the project
Core House Ambawadi, Ahmedabad, Gujarat as per the scheme

KARNATAKA

16 Rajiv Gandhi Memorial Pre-examination Coaching Non-existence of institution. The recommended of
Centre, Near Ram Mandir, Bidar - 585041 (Karnataka) the Government was forged.

17 Independent Pre-examination Coaching Centre, 1, Non-existence of institution. The recommended of
Muniyappa Layout, New Police Station Road, K.R. the Government was forged.
Puram, Bangalore, Karnataka

MAHARASHTRA

- 18 Jan Kalyan Samaj Vikas Sanstha, Osmanabad, Maharashtra The Centre was found to be non-existent.
- 19 International Mission of Dr. Ambedkar Education Society, Nagpur, Maharashtra The Centre was found to be non-existent.
- 20 Apang Association, Amravati, Maharashtra The Centre was found to be non-existent.
- 21 Tantrik Prashikshan Sansthan, Amravati, Maharashtra The Centre was found to be non-existent.
- 22 Shiv Shakti Education Society, Nagpur, Maharashtra The Centre was found to be non-existent.
- 23 Jambuant Maharaj Shikshan Sanstha, Banjara Colony, Khokadpura Aurangabad, Maharashtra Functioning of the project was found very unsatisfactory and almost non functional.
- 24 Savitribai Jyotirao Phule Samaj Sewa Sanstha, Harhala, Taluk mangroolpir, Distt.- Akola, Maharashtra. Forged recommendation of Government of Maharashtra
- 25 Apanga Association, Nandgaon Khandeshwar, Distt.- Amravati, Maharashtra. Forged recommendation of Government of Maharashtra
- 26 Apang Mahila Mandal, Amravati, C/o Kamala Jadhav, Maharashtra. Forged recommendation of Government of Maharashtra
- 27 Akshar Sarvajnik Vachnalaya, Ambika Nagar, Distt.- Akola, Maharashtra. Forged recommendation of Government of Maharashtra

RAJASTHAN

- 28 Chetna Public School Shikshan Samiti, B-22 Sanjay Colony, Nehru Nagar, Jaipur, Rajasthan Project was not functioning satisfactorily

TAMIL NADU

- 29 Enmasse Counselling Technical Centre, 157, alwarpet Street, Chennai, Tamil Nadu Project was not functioning satisfactorily and misappropriation of funds

UTTAR PRADESH

- 30 Ambedkar Shiksha Prasarak Samiti, Maharajganj, U.P. The NGO found to be non-existent.
- 31 Anjuman Madrasa Islamia, Jalaun, U.P. The NGO found to be non-existent.
- 32 National Institute of Social Welfare, Faizabad, U.P. The NGO found to be non-existent.

- 33 U.P.Rana Beni Madhav Jan Kalyan Samiti, Adverse report from DM, Rai Bareilly.
Rai Bareilly, U.P.
- 34 Abhinav Sewa Sansthan, Dwarika Ganj, Sultanpur, U.P. The NGO found to be non-existent.
- 35 Jan Kalyan Evam Nari Uthan Samiti, Faizabad, U.P. The Centre was not found to be working as envisaged under the Scheme.
- 36 Harijan Kalyan Samiti, Karouli, Lathouri, The Centre was found to be non-functional.
Distt.Ambedkar Nagar, U.P.
- 37 Karunodaya Sewa Sansthan, Mirzapur, U.P. The Centre was found to be non-functional.
- 38 Rashtriya Samaj Kalyan Sangh, B-405, Gopala Tower, Fake recommendation reported by the State Government.
50 - Ramtirath Marg, Lucknow, UP
- 39 Bal Vikas Avam Mahila Kalyan Parishad, Reported to be non functional by State Govt of
Post : Nawabgaj, Distt:- Gonda, U.P. U.P. and JS (SD&A) who inspected on 17-6-2000.
- 40 Jan Sewa Sansthan, Kaundhiyara, District Allahabad, UP Two inspections on 10.7.2000 and 27.1.2001 revealed no activity in both the projects.
- 41 Sarva Kalyan Sansthan, 564/ 44, Guru Nanak The project of the organisation was found non-existing
Nagar Allambagh, Lucknow, UP as per letter of 24.3.2001 of the State Govt.
- 42 Anant Ashram, LD-9, Sector F, LDA Colony, The project of the organisation was found non-existing
Kanpur Road, Lucknow, UP as per letter of 24.3.2001 of the State Govt.
- 43 Prabhat Antarashtria, MD-1 LDA Colony, Lucknow (UP) The project of the organisation was found to be fake
as per letter of 24.3.2001 of the State Govt.
- 44 Sewa Lok Kalyan Samity, Tarangini Marg, ELIDCO Colony, The project of the organisation was found to be fake
Bangla Bazar, Post Office Bahadrakh, Lucknow (UP) as per letter of 24.3.2001 of the State Govt.
- 45 Bhartiya Samojjothhan Seva Sansthan, Nehru A complaint from Shri Prakash Mani Tripathi, MP (Deoria)
Nagar, Chakiaawa, Deoria (UP) vide letter dated 10.10.2001 that the organisation was
found to be non existing. This was further verified
on further enquiry through the Minsitry officials.
- 46 Akhil Bhartiya Samaj Kalyan Avam Mahila Vikas Seva A complaint from Shri Prakash Mani Tripathi, MP (Deoria)
Sansthan, Village and PO Chakiawa, Deoria, UP vide letter dated 10.10.2001 that the organisation was
found to be non existing. This was further verified
on further enquiry through the Minsitry officials.
- 47 Ambedkar Gramodhyog Seva Sansthan, Ram Janki Nagar, Project was not functioning satisfactorily
Gorakhpur, Uttar Pradesh
- 48 Murlidhar Shiksha Kalyan Samiti, Rustampur, Dhiya, Project was not functioning satisfactorily
Jaunpur, Uttar Pradesh
- 49 Nandini Bal Vikas and Gramin Gramodhyog Sewa Samiti, Adverse Report of the Inspecting Officer and no

Vill. Parbati, P.O. Harwanshpur, Distt. Gonda, U.P. satisfactory explanation by the Organisation.

50 Awadh Sansthan, Ramghat, Ayodhya, Faizabad, U.P. The project and the organisation was not in existence

51 Propkari Sansthan, LS-2/648, Sector-F, Number of inmates present at the time of inspection
Janakipuram, Lucknow, Uttar Pradesh was very less.

52 Bharatiya Gramin Kshetra Gramodyog Vikas Samiti, The organization was not running the project for
Jai Narain Verma Road, Fatehgarh, Farukhabad, U.P. which grant was sanctioned

53 Manav Shiksha Prasar Samiti, 280/69, Tilak Nagar, The organization was not running the project for
Baghambari Road, Allahabad, Uttar Pradesh which grant was sanctioned

WEST BENGAL

54 Vivekanand Anath Ashram, Vill & Post-Kamlai, Project was not functioning satisfactorily
PS: Intahar, Distt. Uttar Dinajpur, West Belngal